

(c) whether Government are considering any further measures to step up the economic assistance to that country; and

(d) if so, the nature thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) No, Sir. Assistance has, however, been rendered to Mauritius in different fields as and when sought and ways and means explored of improving economic relations between our two countries.

(b) A feasibility report on a textile mill was submitted to the Mauritius Government in November 1965 after the visit to that country earlier that year by an expert. The Mauritius Government asked for further information and clarifications. These were subsequently furnished to Mauritius along with the basis on which the Indian party was prepared to participate in the venture. A reply from the Government of Mauritius is awaited.

(c) Assistance has so far been rendered on an *ad-hoc* basis. Any requests received from Mauritius for economic assistance would receive Government's most sympathetic consideration.

(d) Does not arise.

राजस्थान में आणविक बिजली घर में आग

2024. श्री निहाल सिंह : क्या प्रधान मंत्री 31 जुलाई, 1967 के तारांकित प्रश्न संख्या 1476 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान आणविक बिजली घर में लगी आग के सम्बन्ध में जांच रिपोर्ट पर सरकार ने इस बीच कोई निर्णय लिया है, और

(ख) यदि नहीं, तो विलम्ब होने के क्या कारण हैं ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वंदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) और (ख). जांच रिपोर्ट में दी गई सभी सिफारशों पर कार्यवाही की जा चुकी है ।

#### AIR ACCIDENTS

2027. SHRI BABURAO PATEL : Will the Minister of DEFENCE be pleased to state :

(a) whether the attention of Government has been drawn to a speech of Air Marshal Arjan Singh at Hebbal, near Bangalore, on the 19th October, 1967 calling for urgent and concrete steps to avoid the 'alarming escalation' of air accidents in the Air Force;

(b) if so, the causes of these recurring accidents resulting in the loss of human lives;

(c) the steps taken by Government to prevent these accidents; and

(d) the number of years of training required for a pilot and the cost to Government thereof ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) Yes, Sir.

(b) Technical failure, pilot error, supervisory error and cause not established.

(c) Every accident is investigated by a Court of Inquiry. Remedial measures as recommended by the Court of Inquiry are taken to prevent recurrence of similar accidents.

(d) Eighteen months flying training. It is regretted that the rest of the training programme cannot be disclosed in the public interest.

#### ISRAEL PRIME MINISTER'S MEETING WITH THE EX-MINISTER OF EXTERNAL AFFAIRS

2028. SHRI P. K. DEO :

SHRI RANJIT SINGH :

SHRI Y. S. KUSHWAH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Mr. Eshkol, the Prime Minister of Israel, met Shri M. C. Chagla,

the former Minister of External Affairs in the United Nations, when he was last in New York, as stated by the latter in the House on the 18th July, 1967 while replying to the Debate on the Demands for Grants relating to his Ministry; and

(b) if so, the outcome of their talk ?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI):** (a) In his reply to the Debate on the Demands for Grants of the Ministry of EXTERNAL AFFAIRS, the former Foreign Minister was reported to have stated that he had held discussions with Mr. Eshkol during his visit to New York. Actually, he meant that Israeli Foreign Minister, Mr. Abba Eban, called on him for a talk. The error was noticed in the uncorrected version of the verbatim records of the Debate and a correction was immediately sent to the Lok Sabha Secretariat.

(b) Mr. Eban discussed with Mr. Chagla the West Asian crisis during this meeting.

**विदेशों में स्थित भारतीय मिशनरों में प्रयोग में लाये जाने वाले फार्म तथा प्रोफोर्मा**

2029. श्री मीलहू प्रसाद : क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विदेशों में स्थित भारतीय दूतावासों में प्रयोग में लाये जाने वाले सभी फार्मों तथा प्रोफोर्माओं और भारतीय निवासियों तथा विदेशियों को उनके पत्रों आदि के उत्तर में भेजे जाने वाले साहित्य का हिन्दी में अनुवाद करवाया गया है; और

(ख) यदि नहीं, तो इनका अनुवाद कब हिन्दी में करवाये जाने की संभावना है ?

**प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) :** (क) और (ख). भारतीय पासपोर्ट अंग्रेजी और हिन्दी दोनों में ही छापे जाते हैं। इस तरह के निदेश जारी किए गए हैं कि जो पत्र हिन्दी में आएँ उनका जवाब

जहां तक सम्भव हो हिन्दी में ही दिया जाना चाहिये। विदेशों के लिए प्रचार सामग्री ऐसी भाषा में होना जरूरी है जो उन्हें आती हो। दूसरे फार्मों और प्रोफोर्माओं को खासतौर से उन्हें जिनका संबंध पासपोर्ट और वीजा देने से है हिन्दी में तैयार कराने के प्रश्न पर विचार किया जा रहा है।

#### NEPAL CITIZENSHIP ACT

2030. SHRI YOGENDRA SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Nepal has recently revised its Citizenship Act with a view to solve the question of acquired nationality for naturalised citizens in that country;

(b) how the amended law on citizenship rights affects the future of about 2 million Indians in Nepal;

(c) whether Government have made any representation to Nepal in this regard; and

(d) if so, the reaction of Nepal Government thereto ?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) :** (a) and (b). Yes, Sir. His Majesty's Government of Nepal has passed the Nepal Citizenship (Amendment) Act, 1967 with a view to liberalise the existing legislation and extend the time limit for the Indian residents in Nepal to acquire Nepalese citizenship if they wish to do so.

(c) No, Sir.

(d) Does not arise.

#### FIJI ISLANDS

2031. SHRI YOGENDRA SHARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Britain has introduced a system of Government in Fiji Islands which provides for the domination of the tiny minority of European settlers over the economy and administration of the islands;